

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 612
IB-117/PB/2019
IA/5257/2023

IN THE MATTER OF:
Punjab National Bank

...PETITIONER

Vs

M/s. Beta Infratech Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 24 .04.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent/Corporate Debtor :JVL Bharati, Proxy counsel for
respondent Liquidator in IA
5257/2023

ORDER

Due to paucity of time, matter is adjourned to **27.05.2024**.

Sd/-
(Court Officer)